

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

ORDER DATED 19.12.2003.

None appears for the applicant.

Rejoinder has not been filed. In the said premises, pleadings are taken to be complete. List this matter on 26.1.2004 for hearing and final disposal.

*John*  
Vice-Chairman 19/12

*John*  
Member (JUDL.)

Order dated 27.1.2004

Heard Shri N.K.Prahraj, learned counsel for the applicant and Shri J.K.Nayak, learned Addl. Standing Counsel appearing on behalf of the Respondents.

Appointment/recruitment to the post of G.D.S.B.P.M. of Nuagopalpur B.O. in the District of Puri is the subject matter of challenge in this O.A. In course of hearing, it has been disclosed by the learned counsel of both the sides that the applicant having been selected as already joined as GDSBPM, Nuagopalpur B.O. with effect from 30.4.2003.

For the reason aforesaid, there remains nothing to be adjudicated in this O.A., which is disposed of as infructuous. No costs.

*John*  
MEMBER (JUDICIAL)

*John*  
MEMBER ADMINISTRATIVE

a/w order dt. 13.1.03  
Notice issued to  
all the respondents. My  
Regd. A.D. Posts.

The same copy of  
order issued to the  
counsel for both  
sides.

*John*  
S.d/ 17.1.03

*John*  
12/1/03

Mr. J.K. Nayak, ASC has  
appeared for all the  
respondents, but counter  
not filed.

*John*  
Registrar

*John*  
22/1/03

28.02.03

The Applicant is absent on call. Shri J.K. Nayak, Ld ASC has already filed Memo of Appearance for all the Respondents and today files one MA ~~and~~ praying therein 8 weeks time to file counter. Heard. Time granted till 26.3.03 for counter. MA is disposed of accordingly.

*John*  
REGISTRAR

counter not filed.

*John*  
Registrar

*John*  
25/3/03